

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 86 of 2012**

**Dated :14<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**In the matter of**

**N.T.P.C. Ltd. ....Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Pradeep Misra for R.10  
Mr. R.B. Sharma for R. 4, 5, 17**

**ORDER**

As agreed by the learned counsel for the parties, post the matter on **11.04.2013.**

**(V.J. Talwar)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

**ts/vs**